

[Translation]

MR. SPEAKER : What is happening ? There is so much noise in the House.

(Interruptions)

[English]

SHRIMATI D.K. BHANDARI : Sir, it says that Kalimpong is in the grip of CRP terror. It further says that all the men have fled their homes and women are performing last rites of the dead. It proves the veracity of the situation.

(Interruptions)

[Translation]

MR. SPEAKER : I have not been able to follow.

(Interruptions)

MR. SPEAKER : You give me in writing. I will get it looked into.

[English]

SHRIMATI D.K. BHANDARI : Sir, I have already given it in writing.

MR. SPEAKER : I will look into it.

SHRI NARAYAN CHOUBEY (Midnapore) : Sir, 21 lakh public sector workers are on 7 days strike.

(Interruptions)

SHRI BASUDEB ACHARIA : Government should make a statement...

(Interruptions)

SHRI BASUDEB ACHARIA : We have given notices of adjournment motion.

[Translation]

SHRI NARAYAN CHOUBEY : There is a call for a Bharat Bandh tomorrow and there will be seven days strike in collieries.

[Translation]

MR. SPEAKER : What are you doing ? You have given the notice. I will get it examined and then allow a discussion on it.

(Interruptions)

[English]

MR. SPEAKER : Nothing goes on record.

SHRI THAMPAN THOMAS : Sir, 21 lakh public sector workers are on strike today and I have given a notice of Adjournment Motion.

(Interruptions)

SHRI C. MADHAV REDDI : We are walking out.

SHRI BASUDEB ACHARIA : We are walking out in protest.

(Shri C. Madhav Reddi and some other hon. Members then left the House.)

12.12 hrs.

[English]

PAPERS LAID ON THE TABLE

Annual Report, Annual Accounts of and Review on the Working of the National Cooperative Development Corporation for 1986-87 etc, etc.

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1986-87 together with Audited Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year

1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5691/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India Limited, Anand, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Dairy Federation of India Limited, Anand, for the year 1986-87.

[Placed in Library. See No. LT-5692/88]

**Financial Estimates and Performance
Budget, 1988-89 of the Employees'
State Insurance Corporation**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): I beg to lay on the Table a copy of the Financial Estimates and Performance Budget 1988-89 (Hindi and English versions) of the Employees' State Insurance Corporation Under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-5693/88]

**Punjab Agricultural Produce Markets
(Amendment) Act, 1987**

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy of the Punjab Agricultural Produce Markets (Amendment) Act, 1987 (President's Act No. 3 of 1987) (Hindi and English versions) published in Gazette of India dated the 17th November, 1987 under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in Library. See No. LT-5694/88]

**Notifications Under the Essential
Commodities Act, 1955**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (1) The Fertilizer (Control) (Second Amendment) Order, 1987 published in Notification No. S.O. 1079 (E) in Gazette of India dated the 11th December, 1987.
- (2) S.O. 11 (E) published in Gazette of India dated the 1st January, 1988 regarding exemption to the Food Corporation of India from the Operation of the provisions of paragraphs (a) and (b) of sub-clause (1) of clause 23 of the Fertilizer (Control) Order, 1985 in respect of imported fertilizers handled by them on behalf of the Central Government.

[Placed in Library. See No. LT-5695/88]

12.17 hrs.

[English]

MATTERS UNDER RULE 377

- (i) Need to open a Sugar Mill in Belgaum (Karnataka)

SHRI S.B. SIDNAL (Belgaum): There is excess sugar cane in Belgaum (Karnataka) district, which cannot be crushed by the existing eight sugar mills. The farmers of Belgaum district have been agitating for the last 3 months for an alternative arrangement, permitting them to send sugarcane to Maharashtra for crushing. The Government of Karnataka is charging Rs. 8/- per tonne as Purchase Tax from these farmers of Belgaum which is hitting them very hard. About 10 lakh tonnes of sugarcane has been accumulated in Belgaum. I, therefore, request Union Government to find out some *via media* so that this sugarcane lying in Belgaum is crushed and the farmers get the